



**RAJASTHAN HIGH COURT LEGAL SERVICES  
COMMITTEE, JODHPUR**

**NOTICE**

**NATIONAL LOK ADALAT - 13.08.2022**

Date: 25.07.2022

It is notified for information to all concerned that as per the guidelines of NALSA and RLSA, Third National Lok Adalat of the year 2022 is scheduled to be organized on 13.08.2022 (Second Saturday) at Hon'ble Rajasthan High Court at Jodhpur in which following category of cases will taken up:-

1. Cases u/s 138 NI Act
2. Matters related to Family disputes
3. Matrimonial Matters (Except Divorce)/ Maintenance / Custody/ Domestic Violence etc.
4. Criminal Compoundable Cases
5. CRLMP filed u/s 482 CrPC (More than 5 year old cases only)
6. Civil Misc. Appeals related to MAC cases
7. Civil Writ Petition (More than 5 year old cases only)
8. Civil Revision Petition (More than 5 year old cases only)
9. Civil First/Second Appeals (More than 5 year old cases only)
10. Civil Misc. Appeals
11. Special Appeals (Writ) (More than 5 year old cases only)
12. Special Appeals (Civil) (More than 5 year old cases only)
13. Service Matters (Except matters related to Promotion and Seniority)
14. Cases related to Revenue disputes

If any party/advocate(s) are interested in placing his/her matter of above mentioned categories of cases, in the aforesaid National Lok Adalat then he/she may immediately apply with the complete details of the case(s) to the office of the undersigned.

By Order,

  
(Ajeej Khan)  
Secretary

Rajasthan High Court Legal Services Committee  
Jodhpur.